NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

46. C.P. 120(MB)/2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2022

NAME OF THE PARTIES: - Pr. Commissioner of Income Tax 2
V/s
Registrar of Companies Mumbai

APPEARANCES: -
FOR THE APPLICANT : Adv. Samiksha Kanani
FOR THE RESPONDENT : Absent

Section: Sec 252 (1) of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **02.01.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Manish Tiwari